The Central Provinces and Berar Grants-in-aid to Local Bodies (Repeal) Act, 1966

Act 16 of 1966

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MAHARASHTRA ACT No. XVI OF 1966.¹

[THE CENTRAL PROVINCES AND BERAR GRANTS-IN-AID TO LOCAL BODIES (REPEAL) ACT, 1966.]

[26th May 1966]

An Act to repeal the Central Provinces and Berar Grants-in-aid to Local Bodies Act, 1939

WHEREAS it is expedient to repeal the Central Provinces and Berar Grants-in-aid to Local Bodies Act, 1939; it is hereby enacted in the Seventeenth Year of the Republic of India as follows:—

1. This Act may be called the Central Provinces and Berar Grants-in-aid to Local Bodies (Repeal) Act, 1966.

2. The Central Provinces and Berar Grants-in-aid to Local Bodies Act, 1939, is hereby repealed.